

period 1-31-1978 to 28-2-1979, 306 relate to kidnapping of children.

(c) The relevant details are as under:—

Reported	642
Cancelled	267
Admitted	375
Challaned	97
Convicted	1
Acquitted	4
Pending trial	92
Pending Investigation	193
Untraced	85

#### Review of freedom fighters pension

1583. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are reviewing the pension of freedom fighters with a view to discontinue it; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b) The Freedom Fighters Pension Scheme, 1972 is under review but no final decision has yet been taken.

#### Arrears of pay of staff of Deputy Commissioner's office, Delhi

1584. SHRI M. MOSES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some employees in the Deputy Commissioner's Office, Delhi who were reverted and reinstated as Kanungos were not paid their difference of pay and allowances for the period from 1st February, 1970 to June, 1971 and also house rent allowances for the period from 1st April, 1975 to 30th May, 1977;

(b) whether any representation has been received from the affected employees in this behalf;

(c) if so, what are the details thereof and whether Government have made enquiries in the matter, if so, what are the findings thereof and what further action Government propose to take in this behalf; and

(d) by when they are likely to be paid the difference of pay and allowances and house rent allowances?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

#### Eve-teasing in Delhi

1585. SHRI SHRIKANT VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of cases of molestation of women and eve-teasing have been reported in Delhi in the last couple of months; and

(b) if so, what action Government have taken to stop such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b) A statement is laid on the Table of the House.

#### Statement

There were 21 cases of molestation of women and 216 cases of eve-teasing during the period from 1-12-78 to 28-2-1979.

The various measures taken by the police to check crime against women are as follows:—

(i) Deployment of policemen in plain clothes in buses, particularly during morning and evening hours on routes notorious for eve-teasing.

(ii) Deployment police at some bus stops on the affected routes.

(iii) Special arrangements in police control rooms to receive